

offer of assistance was made to Government by Foreign Minister of the Federal Republic of West Germany; and

(b) the nature of assistance for which offer has been made?

The Minister of Industries (Shri Manubhai Shah): (a) Details of the scheme are being worked out and will be settled by further discussions with the German experts and officers of the Government of West Germany.

(b) The West German Government have offered to meet the entire cost of machinery & equipment required for the Centre and to provide at their cost the services of instructors and technical experts from Germany for an initial period of 3 years.

Wage Board of Working Journalists

*137. { Shri L. N. Mishra:
Shri Bhakt Darshan:
Shri Radha Raman:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Wage Board of working journalists has submitted its final report; and

(b) if so, the time by which its decisions are expected to be given effect to?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The decision of the Wage Board for Working Journalists was published in Gazette of India Extraordinary on the 11th May, 1957 and has become operative.

U.K. Textile Mission

*138. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the U. K. Textile Mission which visited India has submitted any report; and

(b) if so, the nature thereof?

The Minister of Commerce (Shri Kanungo): (a) Government of India is not aware of any report having been submitted by the U. K. Textile Mission, which visited India.

(b) Does not arise.

Relief and Transit Camps of Displaced Persons

51. Shri A. C. Guha: Will the Minister of Rehabilitation and Minority Affairs be pleased to lay a statement showing:

(a) the names and number of Relief and Transit camps in West Bengal and Tripura, Assam, Bihar and Orissa;

(b) when they were established;

(c) the number of displaced persons in each of them at the end of every year and as at present;

(d) whether any work or training is provided in these camps;

(e) if so, the nature of such work or training and the per capita remuneration or allowance given and the total number so engaged;

(f) the amount spent on relief and administration and the per capita and per family relief grant sanctioned;

(g) the rate of dispersal every year;

(h) whether there is any scheme for their rehabilitation; and

(i) the number of persons in each camp (i) over 1 year, (ii) over 2 years, (iii) over 3 years (iv) over 4 years and (v) over 5 years?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (i). The information as can be conveniently collected will be laid on the Table of the Sabha in due course. The information required under parts (c) and (i) of the question however is so detailed that the time and labour to be spent on its completion will not be commensurate with the results likely to be achieved.